	List of Claims of Operation	onal Creditors of Saya Automot	siies Eiiiiitea as on 27.0	7.2024							
S.No	Name of the Creditors	Address of the Creditor	Identification No.	Email id of the creditor	Type of Form	Date of Claim	Amount of Claim filed	Admitted	admitied	Security Interest	Observations
H	Kansai Nerolac Paints Ltd	20th Fire A March	L24202MH1920PLC000825	ankitchhabra@nerolac.com	Form B	18.03.2024	341,663.00	19.03.2024	341,663.00	N. 17	Amount of Rs. 219562.00 could not be verified
<u> </u>	Kansai Nerolac Paints Ltd	28th Floor, A-wing, Marathon Futurex, N.M.Joshi Marg.	LZ4ZUZIMH19ZUPLCUUU8ZS	raviviiav@nerolac.com	FORM B	18.03.2024	341,003.00	19.03.2024	341,003.00	NII	because date of invoice is 15-06-2022
		Lower Parel, Mumbai-400013		Laviviavione Giac.com							because date of invoice is 15-00-2022
		Lower Farci, Marriago 400013			_						
	Valo Automative Pvt. Ltd.	E-29, Sector 7, Noida UP	U343000L2008PTC179809	valoautomotive.mp@gamil.com	Form B	18.03.2024	1,048,280.00	19.03.2024	836,644.00	Nil	As per claimaint ledger Rs. 448280.04 is shwon but as
											per our ledger Closing Balance is Rs. 236644.00 is showing.
	Ganganagar Vehicles Pvt. Ltd.	BG-223, Sanjay Gandhi Transport	U505001DL2016PTC303464		Form B	18.03.2024	625,825.00	19.03.2024	625,825.00	Nil	
		Nagar G.T. Karnal Road,									
		Samaypur, Badli Delhi-110042									
H	S R Book Centre	H.Np, 116-A, Block -A	AEXPG9178A	manish.neha59@gmail.com	Form F	18.03.2024	46,053.00	19.03.2024	43,130.00	A175	As per invoices produced
<u> </u>	S K BOOK Centre	Kamla Nagar, Shakti Nagar Chowk	AEXPG9178A	manish.nena59@gmail.com	Form F	18.03.2024	46,053.00	19.03.2024	43,130.00	NII	Rs. 43130 is the total of invoices.
		Delhi-110007		<del> </del>							RS. 43130 IS tile total of livoices.
	Gay Service Station	G.T. Karnal Road, Azadpur,	AAZFG4546N	gayservicestation@gmail.com	Form B	18.03.2024	67,288.00	19.03.2024	52,880.82	Nil	Rs. 14407:18 amount of claim is for period
		Delhi-110033									after 04.03.2024
	Japnico Enterprises	18, General Market, Zakhira	AEUPA3273K	japnico@gamil.com	Form B	18.03.2024	18,142.00	19.03.2024	18,142.00	Nil	Invoice Amount Rs. 7080 Dt: 13/01/2024
		New Delhi-110015									is not entered in the tally
<u> </u>	L				<del> </del>		l	L			<del>                                     </del>
<u> </u>	Ravi Singh	Near Fire Station Ground Floor	Not Mentioned	Not Mentioned	Form D	18.03.2024	15,158.00	19.03.2024	10,266.00	Nil	In Tally Rs. 10266 is the closing balance.
<b></b>		H.No-AW-437, Shop No01 Sanjay Gandhi Transport Nagar		-	+	+	-		l	-	
		GT Karnal Road New Delhi			_						
_		Delhi-110042			_						
		Deliii-110042		<u> </u>	+						
- ,	Perfect Incholi Enterprises	R-116. Kh No. 118. Gali No. 20.	BQQPS0270P	Not Mentioned	Form B	18.03.2024	425,909,00	19.03.2024	425,909.00	Nil	
		Brahampuri Delhi-110053					,		,		
9	G N Auto Agencies	1028,1033-34, Hamilton Road,	ABMPS2310L	Not Mentioned	Form B	18.03.2024	8,378.00	19.03.2024	8,378.00	Nil	
		Kashmere Gate, Delhi-110006									
10	Taralinks Carriers	G-18, Maharani Bagh,	AAMFT0719M	chinargroup4@gmail.com	Form F	18.03.2024	50,204.00	19.03.2024	50,204.00	Nil	
		New Delhi-110065									
1:	Akshaya Kaushik (Advocate)	B4/450, Second Floor, Sector 8 Rohini , Delhi-110085	COFPK7633L	Not Mentioned	Form B	12.04.2024	1,520,000.00	16.04.2024	-	Nil	Under Consideration
	(Advocate)	Ronini, Deini-110085			_						
17	Shruti Sharma	15/16 Subhash Nagar,	NHEPS7547L	sharmashruti3203@email.com	Form B	01.04.2024	121,432.00	16.04.2024	110,218.00	Nil	Rs. 11214/- bill date is as on 01.04.2024 after CIRP period
	(Auto Fame India)	New Delhi, Delhi-110027	HILL ST SATE	January 203@gman.com	1011110	01.04.2024	121,432.00	10.04.2024	110,110.00		nd. 11214) bill date is as an office after that period
13	The Rising	B-1781, Sharstri Nagar	Not given	Not Mentioned	Form B	02.04.2024	14,160.00	16.04.2024	14,160.00	Nil	
		Delhi -110052									
14	Jai Mata Di Motors	N-118, R-20, Wazirpur Village,		mohanchance@gmail.com	Form F	11.04.2024	147,474.00	16.04.2024	147,474.00	Nil	
<b>—</b>		Ashok Vihar, Delhi-110052		+	+	+					
	Mahach Chrispetaua	735/A Tomas Coloms	BRJPS4482F	mahesh.979980@gmail.com	Form F	05.04.2024	21,478,606.00	16.04.2024	8,802,707.00	AUI	Br. 13675900 daimed as interest @19 % but as s
13	Mahesh Shrivastava	725/4, Tomar Colony, Burari, Delhi-110084	DRJF34482F	папезн.979980@gmail.com	Form F	05.04.2024	21,478,006.00	10.04.2024	8,802,707.00	INII	Rs. 12675899 claimed as interest @18 % but as per agreement there is no term of paying 18% pa on delay payment.
$\vdash$		buran, Demi-110084				1			l		lagreement mere is no term or paying 18% pa on delay payment.
1/	Atul Enterprises	F-263, Vikas Puri New Delhi	AAOPW5029P	atul_chemicals@vmail.com	Form F	08.04.2024	9,169.00	29.05.2024	9169.00	Nil	
<u> </u>				THE PARTY OF THE P	1	30.04.2024	3,103.00	23.03.2024	3103.00		
17	Robo Tech Copiers	D-1/14, D-Block, DLF, Dishad Ext.	Not given	Not Mentioned	Form F	12.04.2024	9,440.00	29.05.2024	-	Nil	Date of Invoice is on 09.03.2024
		Bhopura , Sahibabad, Ghaziabad									
		UP-201005									
18	M J Enterprises	1/1, Subhash Khand, Giri Nagar,	ADXPT8738NS	mienterprisesccd@gmail.com	Form F	23.05.2024	31,635.00	26.05.2024	31635.00	Nil	
		Kalkaji, New Delhi-110019			_						
<u> </u>	A - 1-P But a - California	Gali No-20, F-385, First Floor,	СЕУРК7996Н		Form B	29.04.2024	87,460.00	29.05.2024	87460.00	No.	
15	Anjali Printer Solution	Gali No-20, F-385, First Floor, Block -F, Molaraband Extn,	CETPK/99bH		Form B	29.04.2024	87,460.00	29.05.2024	8/460.00	INII	+
		Block -+, Molaraband Extn, Badarpur, South Delhi, Delhi			+	+					
<b>—</b>		Journ par, 300th Delli, Delli		<del> </del>	+	+	1	<del> </del>	<del> </del>	<del> </del>	<u> </u>
20	Maruti Suzuki India Ltd.	Plot. No1. Nelson Mandela Road.	L34103DL1981PLC011375	priva.sharma@maritu.co.in	Form B	07.06.2024	17,266,181.00	02.07.2024		Nil	Under Consideration
		Vasant Kunj, New Delhi-110070			1		2.,222,232.00	1			
		1									
		TOTAL AMOUNT					43,332,457.00		11,615,864.82		

Note: The books of accounts prior -1.04.2023 is not available with the corporate debtor as the entire books of accounts along with other documents has been siesed by the CBI and Enforcement Directorate as per information available with the corporate debtor hence we have relied the evidences and documents provided by the claimants.